

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 640 OF 2018
IN
APPEAL NO. 56 OF 2018

Dated: 6th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

TANGEDCO

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam
Ms. S. Amali

Counsel for the Respondent(s) : Mr. Sitiesh Mukherjee
Mr. Deep Rao for R-2

Mr. Hemant Singh
Mr. Ambuj Dixit for R-18

ORDER

IA NO. 640 OF 2018 – (for deleting R-18)

List the **IA No. 640 of 2018** along with the main Appeal on **18.09.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S. D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member